

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1770/ND/2019

In the matter of :
Pioneer Formwork (P) Ltd
Vs.
BL Kashyap and Sons Ltd

.. PETITIONER

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 29.7.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. Ahsan Ahmad, Advocate
For the Respondent/Corporate Debtor :

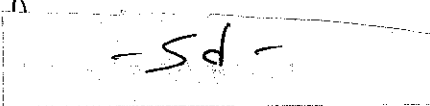
ORDER

Learned Counsel for the petitioner is present.

Notice to the Corporate Debtor vide all modes at its registered office including the process of this Bench, returnable on 27.8.2019 in relation to the proceedings pending before this Tribunal as well as the next date of hearing which is fixed on 27.8.2019. Affidavit of service be filed within a week in this regard. In relation to advance copy of the application served, the Tracking report be filed in relation to the same.

List on 27.8.2019.


(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit